

- * Non-receipt of 'in-principle' approval by competent authority for the implementation of 4 proposed new Schemes.

(c) The Ministry has taken steps to give wide publicity of the welfare schemes for the minority communities to generate awareness for these schemes through the print and electronic media. Uploading of the data on minority welfare schemes implemented by various Ministries and State Governments/UT Administrations has been made mandatory. Activity wise time-lines have been laid down and communicated to the State/UTs under the Scholarship Schemes. Online Scholarship Management System (OSMS) has been developed and launched for the on-line application for the Merit-cum-Means Scholarship scheme which is being extended for the post-Matric Scholarship scheme also. Regular review meetings with the officials of the State Government are held to expedite the implementation of programmes. In addition, the officials of the Ministry visit States/UTs to review and inspect the implementation of projects under various schemes/programmes.

Assistance to Madhya Pradesh

†3354. SHRI THAAWAR CHAND GEHLOT : Will the Minister of MINORITY AFFAIRS be pleased to state :

- (a) the details of assistance provided to Madhya Pradesh Wakf Board, Madhya Pradesh Backward Classes and Minorities Finance and Development Corporation, and other institutions in Madhya Pradesh during the last five years;
- (b) the details of assistance provided to other States under this Head during the above period, year-wise and the basis for sanctioning the amount;
- (c) whether the above institutions have sent any proposal for approval during the last five years and if so, the details thereof; and
- (d) the number of proposals approved and those still pending along with the reasons therefor and by when the approval would be given?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA) : (a) Ministry of Minority Affairs has released Rs. 27.10 lakh and Rs. 10.20 lakh during the financial years 2010-11 and 2011-12 respectively to the Madhya Pradesh Wakf Board under the scheme of 'Computerization of Records of State Wakf Boards' which was launched in 2009.

Further, during the last five years, National Minorities Development and Finance Corporation (NMDFC) has not disbursed funds for loans to the Madhya Pradesh Backward Classes and Minorities Finance and Development Corporation (MPBCMFDC), the State Channelising Agency (SCA) of NMDFC in Madhya Pradesh

† Original notice of the question was received in Hindi.

as nominated by the Government of Madhya Pradesh, due to non repayment of overdues of Rs. 8.29 crore by them to NMDFC. Moreover, the Madhya Pradesh Hastshilp Vikas Nigam (MPHSVN), which is another SCA of NMDFC in Madhya Pradesh, has not been operating the schemes of NMDFC.

(b) to (d) The State-wise and year-wise funds released to various State Wakf Boards and other organizations under the scheme of 'Computerization of Records of State Wakf Boards' launched in 2009 is given in Statement I (*See below*). These releases are based on the scheme guidelines. No proposal sent by State Wakf Boards under the scheme are pending for approval. A Statement showing the State-wise and year-wise funds disbursed by NMDFC to SCAs during the last five years is given in Statement- II (*See below*). The funds are disbursed by NMDFC to SCAs on the basis of Annual Plans (AAPs) submitted by the SCAs at the beginning of each financial year. There is no pendency of proposals for approval with NMDFC.

Statement-I

Funds disbursed to State/UT Wakf Boards/NIC/CWC under the Scheme of Computerization of records of State Wakf Boards since inception of scheme in the year 2009.

| Sl. No. | Name of the State/ UT Wakf Boards | Amount (Rs. in Lakhs) | | |
|-----------|--------------------------------------|-----------------------|---------|---------|
| | | 2009-10 | 2010-11 | 2011-12 |
| 1 | 2 | 3 | 4 | 5 |
| I. | National Informatic Center | 480.92 | 0 | 0 |
| II. | Central Wakf Council | 27.10 | 0 | 0 |
| II | States Wakf Boards | | | |
| 1. | Punjab Wakf Board | 27.10 | 0 | 0 |
| 2. | Karnataka State Board of Wakf | 27.10 | 0 | 10.20 |
| 3. | Chhattisgarh State Waqf Board | 27.10 | 0 | 0 |
| 4. | Maharashtra State Board of Wakfs | 27.10 | 0 | 7.13 |
| 5. | Tamil Nadu Wakf Board | 27.10 | 0 | 0 |
| 6. | Board of Wakfs, West Bengal | 27.10 | 0 | 0 |
| 7. | Assam Board of Wakfs | 27.10 | 0 | 0 |
| 8. | Orissa Board of Wakfs | 27.10 | 0 | 0 |
| 9. | Tripura Board of Wakf | 27.10 | 0 | 0 |
| 10. | Himachal Pradesh Wakf Board | 27.10 | 0 | 0 |

| 1 | 2 | 3 | 4 | 5 |
|-----|--|-------|-------|-------|
| 11. | UP Sunni Central Waqf Board | 27.10 | 0 | 0 |
| 12. | Bihar State Sunni Wakf Board | 0 | 27.10 | 0 |
| 13. | Bihar State Shia Wakf Board | 0 | 27.10 | 0 |
| 14. | Puducherry State Wakf Board | 0 | 27.10 | 0 |
| 15. | Kerala State Wakf Board | 0 | 27.10 | 4.67 |
| 16. | Haryana State Wakf Board | 0 | 27.10 | 3.04 |
| 17. | Wakf Board Manipur | 0 | 27.10 | 0 |
| 18. | Madhya Pradesh State Wakf Board | 0 | 27.10 | 10.20 |
| 19. | Delhi Wakf Board | 0 | 27.10 | 0 |
| 20. | Lakshadweep State Wakf Board | 0 | 27.10 | 0 |
| 21. | Andaman and Nicobar Islands Wakf Board | 0 | 21.29 | 0 |
| 22. | Uttarakhand Wakf Board | 0 | 27.10 | 0 |
| 23. | Rajasthan Board of Muslim Wakf Board | 0 | 27.10 | 0 |
| 24. | Jammu and Kashmir Board for specified Wakf and specified Wakf properties | 0 | 21.96 | 0 |
| 25. | Meghalaya Board of Wakfs | 0 | 21.29 | 0 |
| 26. | Andhra Pradesh State Wakf Board | 0 | | 27.10 |

Statement-II

Statement showing Statewise and Year-wise disbursement by NMDFC to SCAs

Status as on 31.03.2012

(Amount Rs. in Lakh)

| Sl.No. | State | 2007-08 Amount | 2008-09 Amount | 2009-10 Amount | 2010-11 Amount | 2011-12 Amount |
|--------|-------------------|-------------------|-------------------|-------------------|-------------------|-------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1. | Andhra Pradesh | 888.70 | 47.25 | 45.00 | 0.00 | 0.00 |
| 2. | Arunachal Pradesh | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 3. | Assam | 134.00 | 0.00 | 12.42 | 200.00 | 124.00 |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
|--------|-------------------|----------|----------|----------|----------|----------|
| 4. | Bihar | 204.51 | 904.50 | 4.50 | 793.50 | 438.00 |
| 5. | Chandigarh | 5.00 | 2.00 | 6.00 | 4.00 | 7.00 |
| 6. | Chhattisgarh | 0.00 | 0.00 | 100.00 | 100.00 | 0.00 |
| 7. | Delhi | 21.25 | 17.00 | 45.25 | 17.00 | 45.20 |
| 8. | Gujarat | 200.00 | 300.00 | 314.93 | 0.00 | 38.84 |
| 9. | Himachal Pradesh | 150.00 | 75.00 | 230.00 | 115.00 | 120.00 |
| 10. | Haryana | 450.00 | 359.00 | 1076.00 | 0.00 | 0.00 |
| 11. | Jammu and Kashmir | 387.72 | 420.00 | 560.00 | 1083.00 | 1016.00 |
| 12. | Jharkhand | 54.44 | 110.00 | 0.00 | 0.00 | 0.00 |
| 13. | Kerala | 3150.00 | 4229.50 | 5183.50 | 6079.91 | 7650.00 |
| 14. | Karnataka | 525.00 | 450.00 | 350.00 | 0.00 | 0.00 |
| 15. | Maharashtra | 800.00 | 500.00 | 500.00 | 1040.00 | 419.00 |
| 16. | Manipur | 1.80 | 1.80 | 0.00 | 0.00 | 0.00 |
| 17. | Madhya Pradesh | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 18. | Meghalaya | 3.60 | 0.00 | 0.00 | 0.00 | 0.00 |
| 19. | Mizoram | 400.00 | 300.00 | 309.81 | 129.00 | 0.00 |
| 20. | Nagaland | 712.50 | 500.00 | 1170.00 | 451.00 | 700.00 |
| 21. | Orissa | 0.00 | 27.00 | 38.25 | 0.00 | 79.00 |
| 22. | Pondicherry | 22.50 | 100.00 | 200.00 | 200.00 | 0.00 |
| 23. | Punjab | 750.00 | 400.00 | 469.64 | 961.13 | 500.00 |
| 24. | Rajasthan | 252.25 | 100.00 | 302.25 | 700.00 | 650.00 |
| 25. | Tamil Nadu | 1516.00 | 965.25 | 2134.55 | 3220.00 | 0.00 |
| 26. | Tripura | 30.00 | 50.00 | 96.00 | 100.00 | 200.00 |
| 27. | Uttar Pradesh | 45.00 | 0.00 | 0.00 | 5.40 | 0.00 |
| 28. | Uttaranchal | 0.00 | 0.00 | 20.00 | 0.00 | 0.00 |
| 29. | West Bengal | 3707.74 | 3214.49 | 6606.75 | 8128.00 | 15150.00 |
| TOTAL: | | 14412.01 | 13072.79 | 19774.85 | 23326.94 | 27137.04 |